

**SECTION 35AC OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON -  
NOTIFIED ELIGIBLE PROJECTS OR SCHEMES - H.B.S. TRUST, RAJASTHAN**

**NOTIFICATION NO.209/2015 [F.NO.V.27015/2/2015-SO (NAT.COM)]/SO 1996(E), DATED 20-7-2015**

Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue) number S.O.604(E), dated the 20th May, 2004, issued under clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 10, "Establishment and running of the school and hospital" by "H.B.S. Trust, (Human Benefits Service Trust) 21-C, First Floor, Ratanada, Jodhpur - 342001, (Rajasthan)", as an eligible project or scheme for a period of three years beginning with financial year 2003-04, which was extended further *vide* notification number S.O.484(E), dated the 29th March, 2007 for a period of three years beginning with financial year 2006-07, which was extended further *vide* notification number S.O. 2910(E), dated 17th November, 2009 for a period of three years beginning with financial year 2009-10 and which was extended further *vide* notification number S.O. 2416(E) dated 9th October, 2012 for a period of three years beginning with financial year 2012-13;

And whereas the said project or scheme is likely to extend beyond twelve years;

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